

laid on the Table of the House. [Placed in Library. See No. LT-1875/88].

(b) Excluding Scheduled Banks, whose figures are not yet available, the total amount of expenditure on the printing of forms etc. has been of the order of Rs. 11.47 lakhs.

(c) Apart from the expenditure of the Deposit Offices who have to be re-imbursed of their actual cost on a no-profit, no-loss basis, no additional administrative expenditure has been incurred by Government on the working of these Schemes. Complete information of the costs of the various Deposit Offices is not yet available.

Ballemela Project

267. { Shri Chattar Singh:
Shri Bishanchander Seth:
Shri B. P. Yadava:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that some negotiations were being carried on with the Soviet Union for the supply of equipment for the Ballemela project;

(b) if so, whether they were done through the State Government or any private company has been entrusted with the task of negotiation with the Soviet Government; and

(c) what is the progress so far made in regard to the Ballemela Project?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Preliminary negotiations with the USSR authorities are being conducted by the Orissa Government in consultation with the Central Government.

(c) Preliminary works are in progress. Construction machinery worth Rs. 3:00 crores is being arranged from the USSR under the Trade Agreement. Specifications for the generating plant and equipment have been prepared.

School Dental Clinics

268. { Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri Raghunath Singh:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Union Government are considering to open school dental clinics in the country;

(b) if so, the reasons for opening such clinics;

(c) how far they will be helpful in regard to adequate dental attention; and

(d) the cost for setting up each clinic?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). The opening of school dental clinics is desirable as the incidence of dental diseases in children is very high. The detection of such diseases in the early stages would enable preventive as well as curative measures. The proposals have to be formulated and implemented by the State Governments.

(d) The estimated cost of a dental clinic is about Rs. 14,000 recurring and Rs. 20,000 non-recurring.

Detention of Japanese T.V. Team by Customs Authorities

269. Shri B. P. Yadava:
Shri Bishanchander Seth:
Shri Dhaon:
Shri Yashpal Singh:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that three members of a Japanese T.V. and film team were held up along with their baggage by the Customs Authorities on the 26th September, 1963; and

(b) if so, the reasons for their detention?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The reference apparently is to the members of the Asahi Broadcasting Corporation Photographic Team which came to India in September last. The team arrived at Palam at about midnight on the 26th September, 1963. Their goods were cleared on the 28th September. This was because of the delay in the observance of the relevant Import Trade Control formalities by the Team.

तस्कर व्यापार के लिये गिरफ्तारी

२७०. { श्री श्रीकारलाल बेरबा :
श्री गोकर्ण प्रसाद :
श्री विश्वनाथ पाण्डेय :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १२ सितम्बर, १९६३ को आसाम के ४ आदिमजातीय व्यक्ति चार हजार से ज्यादा घड़ियां सिंगापुर से लाते हुए पालम हवाई अड्डे पर पकड़े गये ; और

(ख) यदि हां, तो उनके खिलाफ क्या कार्यवाही की गई ?

वित्त मंत्री (श्री ति० त० कृष्णमाचारी):

(क) यह सच है कि ११ सितम्बर, १९६३ को पालम हवाई अड्डे पर सीमा-शुल्क (कस्टम्स) अधिकारियों ने ७ भारतीय नागरिकों के पास से, जो सिंगापुर से आये थे, लगभग ४००० घड़ियां और कुछ और चीजें बरामद कीं। इस सम्बन्ध में आसाम के किसी आदिवासी को गिरफ्तार नहीं किया गया।

(ख) इन लोगों को १२ सितम्बर, १९६३ को मिजस्ट्रेट के सामने पेश किया गया था। इन में से दो को जमानत पर रिहा कर दिया गया है। बाकी अभी मिजस्ट्रेट की हिससत में हैं। मामले का अभी निबटारा नहीं हुआ। सबूत मिलने पर, अगर मुनासिब समझा गया, तो विभागीय कार्रवाई पूरी होने के बाद, अदालत में मुकदमा चलाया जायेगा।

Rehabilitation of Goldsmiths in Kerala

271. Shri A. K. Gopalan: Will the Minister of Finance be pleased to state:

(a) the extent of financial assistance given to Kerala Government for rehabilitating goldsmiths rendered unemployed as a result of the Gold Control Order;

(b) how much of this assistance has been utilised so far;

(c) the total number of goldsmiths rendered unemployed in the State as a result of the Gold Control Order; and

(d) the number of goldsmiths so far rehabilitated?

The Minister of Finance (Shri T. T. Krishnamachari): (a) A loan of Rs. 10.00 lakhs has been given to the Government of Kerala for the rehabilitation of displaced goldsmiths.

(b) to (d). The requisite information has been called for from the State Government and it will be placed on the table of the House when received.

Rehabilitation of Goldsmiths in Madras

272. Shri Umanath: Will the Minister of Finance be pleased to state:

(a) whether the Madras Government had requested the Centre for financial assistance to rehabilitate the goldsmiths rendered unemployed in the State as a result of the Gold Control Order;

(b) if so, the nature and extent of assistance sought for; and

(c) the nature and extent of assistance given?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes, Sir.

(b) Rs. 25,862 as grant and Rs. 30,53,000 as loan.